


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SHAHDARA DISTRICT, KARKARDOOMA COURTS, DELHI

ORDER

Sh. Deepak Kumar, Orderly (BC:82485954) posted in the Court of Sh. Uditheer Kumar
No. WM-04, Shahdara District, Karkardooma Courts, Delhi, is hereby transferred and
assigned in the Court of Sh. Abhinav Pandey, AC/CC/JARC, Shahdara District,
Karkardooma Courts, Delhi, with immediate effect.


Non-compliance of the above directions or immediately proceeding on leave shall
be regarded seriously and the official shall be liable for suitable disciplinary action.


(SH. JAI JAIN)
Principal District & Sessions Judge
Shahdara District, KKD Courts, Delhi.

No. 1545-54 /Admn./P&TSHD/KKD/2023 Delhi, the Dated 12/01/23

Copy forwarded for information and necessary action to:

1. The Principal District & Sessions Judge (HQ), Delhi.
2. The Adms. Officer (Jud.), Admn. III, O/o Ld. Principal District & Sessions Judge (HQ), Delhi.
3. The Officer-in-Charge, Administration Branch, Shahdara District, Karkardooma Court, Delhi.
4. The Accounts Officer, Accounts Branch, Shahdara District, Karkardooma Court, Delhi.
5. Officers/Officials concerned.
6. Dealing Officials Personal File/Leave/CR.
7. Dealing Official, "LAYERS" Seat, Administration Branch, Tis Hazari Courts, Delhi.
8. PS to the undersigned.
9. Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.


Principal District & Sessions Judge
Shahdara District, KKD Courts, Delhi.